

ORDER SHEET

O.A./MA/RA/CP NO. 430 OF 2005

Applicant/s

K. R. Chakraborty

Respdts.

UOI & or

Advocate for Applicant/s

Sh.K. K. Mishra

Advocate for Respondent/s

Sh.M. B. Singh

Notes of the Registry

Orders of the Tribunal

Sheet No. (13)

REGISTRAR

04.12.00
List O.A./C.P./R.A.
before Hon'ble Bench for
Adm./R.O./F.H. On

28.01.09

file
for P.B.

NO R

27.01.09

1) OA is not admitted

2) Sh. S. Singh, Sr. Standing
Counsel, who received
copy of Obf Report
no 1 to 3 on 31/3/05
before filing in

3) Sh. M. B. Singh Adv.
filed power Obf
Report no 1 to 3.
on 18-7-05.

II (Status of Pleading)

1) Counter Obf Report
(Number not given)
filed on 2.2.05
no rejoinder
received as yet.

III Mqs pending:

1) 3450/05 (with cr.)
to condone the delay

2) MA 3451/05 (with cr.)
to dismiss the cr.

Above mqs are
submitted for cr.

AS27/01/0928.1.09

Hon'ble A.K. Gaur, JM

Hon'ble S.N. Shukla, AM

None for the applicant even on
revised call. It appears that the
applicant has lost interest in prosecuting this
OA. The OA is dismissed in default for
non prosecution.

Sh.
AM

Sh.
JM